

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4431
ANSWERED ON 28.03.2023

QUALITY ASSURANCE IN PRODUCTION OF EVs

**4431. SHRI SRIDHAR KOTAGIRI:
SHRI ADALA PRABHAKARA REDDY:**

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) the details of the mechanism used for quality assurance in the production of Electric Vehicles (EVs);
- (b) whether this mechanism is in-line with international standards;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government proposes to revise this mechanism in light of the recent incidents of EVs catching fire; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)**

(a) to (e): Sir, as per the information received from the Ministry of Road Transport and Highways (MoRTH), the prototypes / components of electric vehicles are tested by the test agencies notified under Rule 126 of Central Motor Vehicles Rules, 1989, for compliance to standards notified by the Ministry of Road Transport and Highways.

Further, MoRTH had constituted a team of independent experts from DRDO, Indian Institute of Science (IISc) Bengaluru, and Naval Science & Technological Laboratory (NSTL) Visakhapatnam, IIT Chennai to revise the safety Standards for the battery and its components, BMS and related systems in electric vehicles.

Based on the recommendation of the Committee, Ministry of Road Transport and Highways vide S.O. 4567(E) dated 28th September, 2022 has brought amendment to the Automotive Industry Standards, AIS:156 [Specific requirements for L (a motor vehicle less than four wheels and quadricycle) category electric power train vehicles] and AIS:038 (Rev 2)

[Specific Requirements for M Category, (a motor vehicle with at least four wheels used for carrying passenger) N Category (a motor vehicle with at least four wheels used for carrying goods) Electric Power Train Vehicles] to prescribe Technical Requirements for Traction Battery of L, M and N Category of Electric Power Train Vehicles. The said Amendments are applicable from 1st December, 2022 and some clauses of these AIS standards will be effective from 31st March, 2023.

MoRTH vide G.S.R. 888(E) dated 19th December 2022 has amended sub rule 4 of Rule 124 of CMVR (Central Motor Vehicles Rules), 1989 whereby the procedure for type approval and establishing conformity of production for components related to Traction Battery for Electric Power train Vehicles has been prescribed.
